

Central Cooperation with Gujarat for Feeding Centres

1696. SHRI CHHITUBHAI GAMIT: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether the Central Government have extended its cooperation financially to Gujarat State for organising feeding centres in all Panchayets for children, nursing mothers, pregnant women and destitutes, particularly in the drought affected areas; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes, Sir.

(b) With the food commodities supplied by CARE (an American voluntary organisation) and the World Food Programme, feeding centres for children and pregnant and nursing mothers are being run in the State under special Nutrition Programme. The Programme is also being implemented in the ten drought prone districts, namely, Ahmedabad, Mehsana, Surendranagar, Kutch, Amreli, Banskantha, Bhavnagar, Jamnagar, Rajkot, and Panchmahals covering 2,23,700 children and mothers. In addition, 1,000 tonnes of foodgrains and Rs. 10 lakhs, are being allotted to the State Government under the "Food for Nutrition" Programme to cover one lakh children below six years, pregnant and nursing mothers, the old, infirm, destitutes and handicapped persons.

Transfers in Printing Directorate

1697. PROF. AJIT KUMAR MEHTA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is the policy of Government to restrict frequent transfers

in the Office of Printing Directorate to ensure economy in public expenditure;

(b) what are the instructions issued in that behalf;

(c) whether inspite of these instructions a number of transfer of officers is a routine; and

(d) if so, the action proposed to be taken in the matter?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The general orders of the Ministry of Finance regarding reduction in Central Government expenditure which *inter alia*, restrict the expenditure on TA/DA on account of transfers of Government servants are applicable to the Directorate of Printing also.

(c) and (d). No, Sir. Minimum number of transfers are affected in public interest.

Country Fishing Boats fitted with Outboard Engines

1698. SHRI K. A. RAJAN: Will the Minister of AGRICULTURE be pleased to state how far the Central Government have progressed in its programmes to equip country fishing boats with outboard engines as contemplated in the First Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): As envisaged in the First Five Year Plan the Government has been encouraging operation of country craft with outboard motors. During the past 5 years 670 outboard engines of 7 to 12 H.P. have been allowed to be imported by the fisheries public sector undertakings /State Governments of Andhra Pradesh, Tamil Nadu, Gujarat and Karnataka.